## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH

C.S.P. No. 29/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

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ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.02.2018

NAME OF THE PARTIES:

Asian Stripes Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-232 of the Companies Act, 2013.

## ORDER

At request of the Petitioner's Counsel, list this matter on 14.03.2018.

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V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)